

Seventeenth Loksabha

an>

Title: Introduction of The Appropriation (No. 2) Bill, 2022.

माननीय अध्यक्ष : आइटम नंबर – 28G

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I beg to move for leave to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2019, in excess of the amounts granted for those services and for that year.

माननीय अध्यक्ष : प्रश्न यह है:

“कि 31 मार्च, 2019 को समाप्त हुए वित्तीय वर्ष के दौरान कतिपय सेवाओं पर व्यय की गई राशियों, जो उन सेवाओं और उस वर्ष के लिए अनुदत्त राशियों के अतिरिक्त हैं, को पूरा करने के लिए भारत की संचित निधि में से धन का विनियोग प्राधिकृत करने का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।”

प्रस्ताव स्वीकृत हुआ।**SHRIMATI NIRMALA SITHARAMAN:** Sir, I introduce** the Bill.**माननीय अध्यक्ष** : आइटम नंबर – 28H**SHRIMATI NIRMALA SITHARAMAN:** Sir, I beg to move:

“That the Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2019, in excess of the amounts granted for those services and for that year, be taken into consideration.”

माननीय अध्यक्ष : प्रश्न यह है:

“कि 31 मार्च, 2019 को समाप्त हुए वित्तीय वर्ष के दौरान कतिपय सेवाओं पर व्यय की गई राशियों, जो उन सेवाओं और उस वर्ष के लिए अनुदत्त राशियों के अतिरिक्त हैं, को पूरा करने के लिए भारत की संचित निधि में से धन का विनियोग प्राधिकृत करने का उपबंध करने वाले विधेयक पर विचार किया जाए।”

प्रस्ताव स्वीकृत हुआ।**माननीय अध्यक्ष** : अब सभा विधेयक पर खंडवार विचार करेगी।

प्रश्न यह है:

“कि खंड 2 और 3 विधेयक के अंग बने।”

प्रस्ताव स्वीकृत हुआ।खंड 2 और 3 विधेयक में जोड़ दिए गए।

अनुसूची विधेयक में जोड़ दी गयी ।

खंड 1, अधिनियमन सूत्र और विधेयक का पूरा नाम विधेयक में जोड़ दिए गए ।

माननीय अध्यक्ष : मंत्री जी, अब आप प्रस्ताव करें कि विधेयक को पारित किया जाए ।

SHRIMATI NIRMALA SITHARAMAN: Sir, I beg to move:

“That the Bill be passed.”

माननीय अध्यक्ष : प्रश्न यह है:

“कि विधेयक पारित किया जाए ।”

प्रस्ताव स्वीकृत हुआ ।

माननीय अध्यक्ष : सभा की कार्यवाही, मंगलवार, 15 मार्च, 2022 को प्रातः ग्यारह बजे तक के लिए स्थगित की जाती है ।

20.03 hrs

The Lok Sabha then adjourned till Eleven of the Clock on

Tuesday, March 15, 2022/Phalguna 24, 1943 (Saka).

INTERNET

The Original Version of Lok Sabha proceedings is available on Parliament of India Website and Lok Sabha Website at the following addresses:

<http://www.parliamentofindia.nic.in>

<http://www.loksabha.nic.in>

LIVE TELECAST OF PROCEEDINGS OF LOK SABHA

Lok Sabha proceedings are being telecast live on Sansad T.V. Channel. Live telecast begins at 11 A.M. everyday the Lok Sabha sits, till the adjournment of the House.

Published under Rules 379 and 382 of the Rules of Procedure and Conduct of Business
in Lok Sabha (Sixteenth Edition)

* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

* Available in Master copy of the Debate, placed in Library.

* Available in Master copy of the Debate, placed in Library.

* Not recorded

* English translation of the speech originally delivered in Bengali.

* Not recorded.

* Not recorded.

* English translation of the speech originally delivered in Tamil.

* English translation of the speech originally delivered in Tamil.

** Not recorded

* Not recorded

* Not recorded

** Introduced with the recommendation of President.

** Introduced with the recommendation of President.

** Introduced with the recommendation of President.

** Introduced with the recommendation of President.